

**GOVERNMENT OF INDIA
URBAN EMPLOYMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3368
ANSWERED ON:12.05.2006
HOUSING FACILITIES FOR SCS /STS
Athawale Shri Ramdas;Choudhary Shri Nikhil Kumar

Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government proposes to formulate any housing development scheme for persons belonging to the Scheduled Castes and Scheduled Tribes so that all the people of these communities are provided the houses within the stipulated time limit;
- (b) if so, the details thereof;
- (c) whether any suggestion/request has been received in this regard from the Ministry of Social Justice and Empowerment;
- (d) if so, the details thereof; and
- (e) the steps taken or proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN EMPLOYMENT & POVERTY ALLEVIATION (KUMARISELJA)

(a)&(b): No, Sir. For integrated development of slums through projects for providing shelter, basic services and other civic amenities with a view to provide utilities to the urban poor in select 63 cities a Sub-Mission on Basic Services to the Urban Poor (BSUP) has been launched on 3rd December, 2005. In the remaining cities/towns an Integrated housing & Slum Development Programme (IHSDP) has also been launched on 3rd December 2005. IHSDP has subsumed Valmiki Ambedkar Awas Yojana (VAMBAY) and National Slum Development Programme (NSDP). The targeted beneficiaries are slum dwellers/Urban Poor/EWS/LIG categories. While a minimum 12% beneficiary contribution is stipulated under BSUP and IHSDP, in the case of SC/ST/OBC/PH and other weaker section it is 10%.

(c): No, Sir.

(d)&(e): Does not arise.